

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)**

3rd, 4th &amp; 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East), MUMBAI-400009

**LARGER BENCH CAUSE LIST**

Dated :17-04-2023 Time : 10:30 A.M.

Room No. 505

**CORAM:****Hon'ble Mr. Justice Dilip Gupta,President****Hon'ble Mr. C. J. Mathew, Member (Technical)****Hon'ble Mr. P. A. Augustian, Member (Judicial)**

Sl No.	APPEAL NO.	APPELLANT	.Vs.	RESPONDENT	REPRESENTATIVE	REMARKS
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**MISC. MATTERS**

1	ST/MISC/85360/2021	TRAVEL CORPORATION OF INDIA LTD.	.Vs.	COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan,/DR	<b>Intervention Application</b>
	ST/85792/2013					

**Larger Bench Matter**

2	ST/EH/85152/2019	COX & KING LTD	.Vs.	COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S GUPTA/DR	
	ST/MISC/85991/2018					
	ST/386/2012					
3	ST/88483/2014	ARCELOR MITTAL PROJECTS INDIA PVT. LTD.	.Vs.	COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan,/DR	

Prepared By: Head clerk

Verified By: Court Master

Deputy Registrar  
CESTAT MUMBAI